

Title : Message received from Rajya Sabha that at its sitting held on the 15th may,2007 , Rajay Sabha passed the Mizoram University (Amendment) Bill,2007 and ageed without any amendment to the Cable Television Networks (Regulation) Amendment Bill,2007, passed by Lok Sabha on 3rd may,2007.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

- (i) "In accordance with the provision of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Mizoram University (Amendment) Bill, 2007 which has been passed by the Rajya Sabha at its sitting held on the 15<sup>th</sup> May, 2007."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15<sup>th</sup> May, 2007 agreed without any amendment to the Cable Television Networks (Regulation) Amendment Bill, 2007 which was passed by the Lok Sabha at its sitting held on the 3<sup>rd</sup> May, 2007."

2. Sir, I lay on the Table the Mizoram University (Amendment) Bill, 2007, as passed by Rajya Sabha on the 15<sup>th</sup> May, 2007.
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